

MANIPUR **GAZETTE**

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 226

Imphal, Tuesday, September 29, 2026

(Asvina 7 1948)

OFFICE OF THE
CHIEF ELECTORAL OFFICER, MANIPUR

NOTIFICATION

Imphal, the 29th September, 2026

No. AA-101/1/2021-ELEC-ED: The following notification No. 508/MR/2026 dated 25th September 2026 of the Election Commission of India is published hereunder for information of the general public and electors.

By Order etc.

ARUN KUMAR SINHA,
Chief Electoral Officer, Manipur.

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

Dated : 25th September, 2026
 3 Asvina, 1948 (Saka)

NOTIFICATION

No. 508/MR/2026 – In pursuance of sub-section (1) and (2) of Section 13AA of the Representation of People Act, 1950 (43 of 1950), the Election Commission of India, under consultation with Government of Manipur, hereby makes the following amendments in its Notification No. 508/MR/2023 dated 14th August 2023, relating to the appointment of District Election Officers in the State of Manipur, namely:-

- (i) For the existing entries pertaining to Churachandpur District in the Table appended to the said Notification, the following entries shall be substituted:-

Name of District	Designation of District Election Officer	Area of Jurisdiction (No. and Name of AC)
(1)	(2)	(3)
Churachandpur	Deputy Commissioner, Churachandpur	56-Thanlon (ST) 57-Henglep (ST) 58-Churachandpur (ST) 59-Saikot (ST) 60-Singhat (ST)

- (ii) For the existing entries pertaining to Pherzawl District in the Table appended to the said Notification, the following entries shall be substituted :-

Name of District	Designation of District Election Officer	Area of Jurisdiction (No. and Name of AC)
(1)	(2)	(3)
Pherzawl	Deputy Commissioner, Pherzawl	55-Tipaimukh (ST)

By order,

RAJIV RANJAN
 SECRETARY
 ELECTION COMMISSION OF INDIA